

IN THE HIGH COURT OF KARNATAKA, DHARWAD BENCH  
ON THE DAY OF Thursday THE 21st Day Of November 2024  
COURT HALL NO.13 AT PRINCIPAL BENCH BENGALURU  
at 02:30PM  
BEFORE

THE HON'BLE JUSTICE SURAJ GOVINDARAJ

(To get Daily Causelist through telegram, join High Court telegram channel by  
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl.No.	Case No.	Adv for Pet/Appl/Comp.	Adv for Resp.
<b>"MATTERS PERTAINING TO DHARWAD BENCH"</b> <b><u>ORDERS</u></b>			
1	WP 110352/2019 REG : NON FILING OF COMPLIANCE REPORT BY AGA V/O DTD 06/11/2024 (DATE)	(GM, RES ) SANTOSH PUJARI	AGA FOR R1, R3, R5 & R6 V SHIVARAJ HIREMATH FOR R2 & R4
2	RP 100021/2023 REG : 1) NON FURNISHING OF ACK FOR PAYMENT OF COST Rs.2000/- TO THE ADVOCATES LIBRARY FUND DHARWAD 2) STATEMENT OF OBJECTIONS TO IA-1/2023 FILED BY ADVOCATE FOR R1 (DD FILE RSA - 100424/2019 IS K/B) (DATE)	(, ) SANTOSH.B.RAWOOT A D SHILLEDAR GURU L HULLER	K L PATIL, S S BETURMATH FOR R1 TO R3 & R5 R4-NEELAVVA : SERVED
3	WP 103465/2023 REG : NON FILING OF COMPLIANCE REPORT BY AGA V/O DTD 6/11/2024 (DATE)	(GM, RES ) ARAVIND D KULKARNI	HCGP FOR R1 & R3 (MA NOT FILED) GURUDEV GACHCHINAMATH FOR R2

**COURT HALL NO :13**

4 WP 107465/2023 (GM, TEN ) SHARANABASAVARAJ.C.S.  
REG : NON FILING B M IRISHAD AHMED AGA FOR R1, R2 & R5  
OF COMPLIANCE (MA NOT FILED)  
REPORT BHUSHAN KULKARNI FOR  
BY AGA V/O DTD R3 & R4  
6/11/2024 (VK NOT FILED)  
(DATE) MAHANTESH C  
KOTTURSHETTAR FOR R6  
& R7

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